

(b) if so, whether the Government propose to procure them and preserve them in National Museum;

(c) if so, the amount likely to be required for the purpose;

(d) the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (e). It came to the notice of the Government that Shri V.Kalyanam, a stenographer of Mahatma Gandhi during the period 1944-48, was trying to put to auction certain autograph papers/letters of Mahatma Gandhi, through Phillips International Auctioneers & Vendors, London. Contact was accordingly made with Shri Kalyanam, Indian High Commission in London and Navajivan Trust, Ahmedabad to devise and undertake steps to prevent the auction.

A suit was filed by the Navajivan Trust in the High Court of Judicature at Madras seeking injunction against the auction of Mahatma Gandhi papers. The High Court issued interim injunction restraining the respondents/defendants or any one claiming or acting under them from in any manner dealing with or parting with the possession of Gandhiji's papers pending the disposal of the suit. The court like-wise gave an interim injunction against infringement of the Copyrights of Navajivan Trust.

Taking note of the claim of Navajivan Trust on the papers, the Auctioneers decided to call of the auction which was due to be held on 14th November, 1996. The papers have since been handed over by the Auctioneers to the Indian High Commissioner in London for being returned to the Navajivan Trust, Ahmedabad.

#### **Integrated Water Management**

3350. SHRIMATI KAMAL RANI :  
DR. RAM LAKHAN SINGH :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether a scheme of Integrated Water Management in the ravines of Chambal and Yamuna river and in Jalaun and Hamirpur districts with the Collaboration of Indo-German Bionatural is under the consideration of the Union Government;

(b) if so, the time by which Union Government propose to sanction this scheme;

(c) whether ravines of Ghatampur Parliamentary Constituency and Yamuna river have also been included in this scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor and the time by which these ravines are likely to be included under this scheme?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) to (e). Do to arise.

[English]

#### **Involvement of Security Forces in Smuggling**

3351. SHRI TARIQ ANWAR : Will the Minister of DEFENCE be pleased to state :

(a) whether security forces in Bihar have been found involved in smuggling;

(b) if so, the details thereof; and

(c) the preventive steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) No, Sir.

(b) Does not arise in view of reply to part (a).

(c) Appropriate instructions exist in this regard and deterrent action is taken against service personnel if they are found indulging in such activities.

[Translation]

#### **New Bridges in Maharashtra**

3352. SHRI DATTA MEGHE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the schemes regarding the construction of new bridges on the National Highways in Maharashtra, lying pending for clearance with the Union Government for the last three years; and

(b) the action being taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) There are no cases of bridge projects lying pending for the last three years for clearance.

(b) Does not arise.

#### **Primary Health Centres in U.P.**

3353. SHRI ILIYAS AZMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Primary Health Centres in Uttar Pradesh, which do not have compounders and nurses;

(b) the total requirement of compounders and nurses in the State;

(c) whether the Government are considering to recruit the required staff;

(d) if so, the time by which it is likely to be done; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). As per the information available with the Government, the position in respect of Compounders and Nurses in U.P. in Primary Health Centres and Community Health Centres as on 31.12.95 is as under :

	Compounder (Pharmacist)	Nurses (Nurse Mid-wives)
Required	4023	5595
Sanctioned	927	259
In position	927	259
Vacant	Nil	Nil

(c) to (e). The recruitment of Compounders (Pharmacists) and Nurses (Nurse Mid-wives) is the responsibility of the State Government.

[English]

#### Fake Institutions

3354. SHRI DADA BABURAO PARANJPE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a fake education institution has been detected in Bhopal on September 17, 1996, which extorted money from the students in the name of providing Degrees and Diplomas in Engineering;

(b) if so, the number of persons from which it extorted money and the amount extorted;

(c) whether the Government propose to take any action to check such fake educational institutions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). There had been a news item in Bhopal that the Local District Administration initiated action against a fake institute promising to award degree and diploma in engineering. Such matters are dealt with by the State Governments under their legal jurisdiction.

(c) and (d). The All India Council for Technical Education is a Statutory Body established under the AICTE Act, 1987 for coordinated development of technical education in the country. No engineering college can be started without the approval of AICTE in accordance with its regulations.

#### Cataract Patients

3355. SHRI AMAR PAL SINGH :  
SHRI MAHESH KUMAR M. KANODIA :  
SHRI HARADHAN ROY :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Bank has been auditing a funds allotted to India for treatment of cataract;

(b) if so, the details thereof;

(c) the short term and long term plans of the Government for combating the menace of Cataract afflicting 80% of the economically poor persons and the steps of implement the same; and

(d) the number of eye camps organised in the country during the last three years and with what success?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir.

(b) Question does not arise.

(c) As a short term measures, eye camps are organised through the country by means of mobile units in the rural/tribal areas to clear the backlog of cataract. As a long term plan, the infrastructure in the district hospitals is being strengthened by constructing eye wards and dedicated eye operation theatre and providing ophthalmic equipments for modern cataract technical and also providing refresher training for District Ophthalmic Surgeons posted there to improve their surgical skills. It is, also, proposed to involve Non-Government Organisations on a sustainable basis for giving eye care.

(d) Information regarding No. of eye camps organised is not collected at Central level. However, the No. of cataract operations performed during last three years are as under :

Year	No. of cataract operations Performed
1993-94	1913630
1994-95	2165468
1995-96	2470499

#### U.S. Training to Sri Lankan Army

3356. SHRI CHITTA BASU :  
SHRI BIR SINGH MAHATO :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the US defence experts are providing training to the Sri Lankan Army in Sri Lanka;

(b) if so, whether the Government have since examined the security ramifications thereof for India; and